

Name of the Corporate Debtor: Nami Steel Private Limited
Date of commencement of CIRP: August 16, 2022
List of creditors updated as at 08.01.2024

List of Operational creditors (other than workmen and employees and government dues)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted			
1	DP Wires	26th August 2022	11,15,358.00	10,72,951.35	42,406.65	-	Provide debit note of Rs. 33,849 dated 02-06-2022. Difference of balance outstanding as per books of Nami Steel Pvt. Ltd. Provide full ledger from the beginning of the transaction
2	Vega Alloy	27th August 2022	1,56,024.00	1,56,024.00	-	-	Claim admitted
3	Ignis International Industries Private Limited	27th August 2022	28,92,559.00	26,57,550.00	2,35,009.00	-	1) Interest of Rs. 235009/- charged by claimant from 16.08.2022 is not admissible. 2) Opening difference of Rs. 71,604/- not recorded in the books of Nami Steel Private Limited.
4	Shree Innovative Engineers	27th August 2022	89,816.00	89,098.00	718.00	-	Difference is of bank charges recorded by creditor and not recorded by CD in its books. Balance claim admitted
5	Asbestos India	29th August 2022	91,153.00	-	91,153.00	-	Form -B not provided
6	North India Steel Company	29th August 2022	34,10,461.80	34,10,461.80	-	-	Claim admitted however PO not provided.
7	Shree Steel Enterprise	29th August 2022	7,06,252.00	6,64,662.00	41,590.00	-	Interest of Rs. 41,590.00 charged till 31-08-2022, however, no substantiating documents provided for interest charged on delayed payments. PO not provided only screen shot of whatsapp chat provided. Balance claim admitted
8	Spectrum Chemicals	30th August 2022	3,10,50,659.00	3,10,50,659.00	-	-	Claim admitted

9	Techno Transplus	29th August 2022	20,50,711.00	20,50,711.00	-	-	Claim admitted
10	Dev Fibre Industries	30th August 2022	83,409.00	83,409.00	-	-	Claim admitted. However, PO are verbal. CIRP commencement date not mentioned in Form B
11	Cera Thermal Technology Private Limited (formerly known as Cera Trade India Private Limited)	31st August 2022	10,93,500.00	10,93,500.00	-	-	Claim admitted
12	J H ENTERPRISE	31st August 2022	99,542.00	-	99,542.00	-	Form -B along with relevant documents not provided
13	AMBA ENTERPRISE	31st August 2022	2,35,375.00	2,35,375.00	-	-	Claim admitted. However, PO are verbal.
14	Advatech Refractories Pvt Ltd	1st September 2022	6,97,862.00	6,07,862.00	90,000.00	-	Difference in closing balance so require ledger from the beginning of the transactions.
15	Vision Entech Pvt Ltd	1st September 2022	10,84,344.00	10,84,344.00	-	-	In earlier Form B Interest was charged till 29-09-2022. Revised form B submitted. PO were given verbally. Earlier claimed amount was Rs. 1105272
16	Shivam Enterprise	1st September 2022	42,032.00	-	42,032.00	-	Form B with relevent documents not submitted
17	P.P.PATEL CORPORATION	1st September 2022	4,09,761.00	4,09,761.00	-	-	Claim admitted however Invoices, LR not provided, Wrong insolvency commencement date mentioned in Form B
18	Gateway Alloys Private Limited	1st September 2022	74,87,402.00	74,87,402.00	-	-	Claim admitted. However, Insolvency commencement date mentioned in Form B is 24-08-2022 instead of 16-08-2022.
19	MAHAVIR IMPEX	1st September 2022	7,66,597.00	-	7,66,597.00	-	Form B, Ledger account, PO, Invoices, E way bill not received.
20	PATEL ELECTRICAL WORKS	1st September 2022	3,59,115.00	3,57,486.00	1,629.00	-	Ledger account, Invoices, E way not received. Difference of Rs. 1629/- as per claim and Nami balance so ledger is required

21	FERRO FINE ALLOYS	1st September 2022	18,70,910.00	13,54,748.44	5,16,161.56	-	(1) Interest is of Rs. 3,60,000/-, however, no substantiating documents submitted for Interest portion. (2) Verification part of form B not provided. (3) Difference is of interest of Rs. 3,60,000/-, rate difference of Rs. 1,56,161/- recorded by Ferro Fine alloy.
22	SHREE SAMIRI EXIM	1st September 2022	36,65,825.00	28,97,825.00	7,68,000.00	-	Susbtantiating documents for interest charged for Rs. 7,68,000/- not provided.
23	M/s Phoolchand Bhagatsingh	2nd September 2022	45,40,253.00	45,40,253.00	0	-	Claim admitted but LR not provided
24	Nortons Exim Pvt Ltd	2nd September 2022	37,48,482.00	23,83,960.00	13,64,522.00	-	Difference of Rs. 13,64,522/- in opening balance. Provide ledger from the beginnig of the transation
25	Hempel Forge Ltd	2nd September 2022	10,82,494.00	-	10,82,494.00	-	Form B is not provided.
26	Galaxy Petrochemicals	2nd September 2022	4,44,105.00	4,44,105.00	-	-	Claim admitted however Name of IRP not mentioned in Form B
27	Siddharth Chemicals	2nd September 2022	4,86,08,820.00	4,86,08,820.00	-	-	Claim admitted
28	Rushabh Chemicals	2nd September 2022	2,48,51,375.00	2,39,14,448.52	9,36,926.48	-	Difference is in opening balance. Provide ledger from the beginning of the transaction.
29	NATIONAL DYECHEM INDUSTRIES	2nd September 2022	2,70,33,007.80	2,70,33,007.80	-	-	Claim admitted however PO are verbal
30	Tirth Gas Agency	2nd September 2022	6,41,098.00	4,45,088.00	1,96,010.00	-	Copy of Invoices and LR Copies not submitted with Form B. Amount claimed till 31.08.22. Verify the purchase entry of Rs. 29,150/- recorded by Nami Steel Pvt. Ltd. on 15-08-2022.
31	Paras Overseas	2nd September 2022	9,16,714.00	9,16,714.00	-	-	Claim admitted however PO are verbal
32	Capref India Private Limited	2nd September 2022	15,00,960.00	15,00,960.00	-	-	-
33	Velloils Lubricant & Petrochem Ltd.	2nd September 2022	6,87,114.00	6,87,114.00	-	-	Claim admitted however authority not available
34	SHUCHAYE RECYCLERS PRIVATE LIMITED	2nd September 2022	23,00,383.00	15,00,383.00	8,00,000.00	-	Difference in closing balance. Provide ledger till 16.08.2022

35	ASGEE Innotech,	2nd September 2022	46,905.00	46,905.00	-	-	Claim admitted
36	ANAND SAFETY HOUSE	3rd September 2022	1,31,015.00	1,31,015.00	-	-	Claim admitted however LR not provided
37	Bhawani Enterprises	3rd September 2022	6,37,408.00	6,34,673.00	2,735.00	-	Difference is of Rate difference of Rs. 2735 recorded by Nami Steel on 04-02-2021. balance claim admitted
38	Kanungo Steel (India)	3rd September 2022	2,78,212.00	2,78,212.00	-	-	Claim admitted
39	RAMDEEN STEEL CORPORATION	3rd September 2022	3,59,161.90	3,59,161.90	-	-	Claim admitted
40	INDIA ELECTRICAL	3rd September 2022	34,73,983.00	21,88,591.40	12,85,391.60	-	Substantiating documents for interest charged for Rs. 11,82,000/- not provided. LR and Eway Bills not provided with Form B. Date of CIRP not mentioned in the Form B. Difference is of Interest of Rs. 11,82,000/- and opening difference of Rs. 1,03,392/-.
41	Nanda Chemico	3rd September 2022	34,71,147.00	34,71,147.00	-	-	Claim admitted
42	S S Chemicals	3rd September 2022	70,800.00	70,800.00	-	-	Claim admitted however Eway Bill and LR not provided with Form B. Date of CIRP needs to be rectified in Form B.
43	Sigma Solvents & Pharmaceuticals Ltd.	3rd September 2022	25,00,001.00	25,00,001.00	-	-	Claim admitted
44	Everest Tools & Hardware Stores	3rd September 2022	2,65,025.00	2,65,025.00	-	-	Claim admitted however authority not provided
45	Shree Jagdish Impex Private Limited	3rd September 2022	16,09,563.24	16,09,563.24	-	-	Name of Operational Creditor, Name of Corporate Debtor and date of Insolvency Commencement Date bot mentioned in Form B Insolvency Commencement date mentioned in Form-B is incorrect. Form B is not signed.

46	SHIV ENTERPRISE	3rd September 2022	8,30,252.00	8,30,252.00	-	-	Claim admitted however LR and E way bill not provided
47	PERFORMER MULTIPLE	3rd September 2022	42,60,263.20	18,00,117.20	24,60,146.00	-	Substantial documents for Interest claim of Rs. 13,59,816/- not provided. Date of CIRP not mentioned in Form B, Authority letter in the name of the partner submitting the claim not provided. Difference is of Interest of Rs. 13,59,816/- and ledger balance of Rs. 11,00,330/-. Provide ledger from beginning of transaction
48	Mahakalika Enterprise	3rd September 2022	14,46,094.93	13,65,491.64	80,603.29	-	PO, LR, E way bill, KYC of the person submitting the claim not provided. Difference of Rs. 80603 is in opening balance of 01-04-2021.
49	MAHAVIR REFTRATECH (GUJARAT) PVT LIMITED	3rd September 2022	8,26,893.00	8,26,893.00	-	-	Claim admitted however Authority not
50	Datar Enterprises	3rd September 2022	12,34,687.00	9,64,599.00	2,70,088.00	-	Difference is of interest of Rs. 2,70,088/- claimed. Substantial document of Interest claimed not provided, Interest shall be charged on delayed payment is not mentioned in invoice, Form B is incomplete, i.e., Name of the operational creditor and name of corporate debtor not mentioned
51	SMRUTI MARKETING	3rd September 2022	2,43,900.00	1,61,846.10	82,053.90	-	CIRP date not mentioned in Form B, Eway Bill and LR not provided. Nami Steel has opening receivable of Rs. 1,04,059/- and entry of 18-07-22 of Rs. 1,84,109/- not recorded by smruti Marketing.
52	KARAN METAL	3rd September 2022	7,64,338.00	7,64,338.00	-	-	Claim admitted however Eway Bills & LR not provided with Form B.
53	SHREE ENTERPRISES	3rd September 2022	1,96,408.00	1,96,408.00	-	-	Claim admitted however LR copies not provided, Incorrect CIRP date in Form B, PO not provided. Interest claim of Rs. 35353/- withdrawn.
54	Jinander Alloys (opc) Pvt Ltd	3rd September 2022	2,00,000.00	-	2,00,000.00	-	Form B along with relevent documents not provided

55	Vardhaman Engineers	3rd September 2022	4,09,129.70	3,48,508.00	60,621.70	-	E way bills, LR, PO not provided. Difference of Rs. 60,621/- in opening balance
56	KK Trading & Co	3rd September 2022	31,70,623.00	31,70,623.00	-	-	Claim admitted
57	Ama agencies pvt ltd	4th September 2020	26,20,511.00	26,20,511.00	-	-	Claim admitted however PO are verbal
58	UTTAM METAL	4th September 2020	5,60,050.00	5,60,050.00	-	-	Difference in interest claimed. As per Form B amount is of Rs. 2,21,020/- and as per calculation interest amount is of Rs. 2,70,327.65/-. Interest amount as per Form B is being accented.
59	Charbhuj Metal - Kishan Gurjar	5th September 2022	10,77,541.00	10,77,541.00	-	-	Claim admitted
60	M/s Paras Metallurgical Industries	5th September 2022	1,28,692.40	1,28,692.40	-	-	Claim admitted
61	VIJAY ROADWAYS	5th September 2022	2,18,500.00	2,15,662.00	2,838.00	-	Claim admitted however KYC documents of Proprietor not attached. Difference of Rs. 2838 is in opening balance. Ledger from beginning of transactions not provided.
62	Rajasthan Metal	5th September 2022	11,46,698.00	11,46,698.00	-	-	Claim admitted however E-way bill, LR copy not attached
63	Shree Bhairunath Steel	5th September 2022	15,65,531.00	15,65,531.00	-	-	Claim admitted however E-way bill, LR copy not attached
64	Radhe Kishan Tools	5th September 2022	3,21,558.00	2,89,081.00	32,477.00	-	Invoices and LR copy not submitted. Difference of Rs. 14,407/- in opening balance and some entries not recorded by Radhe Krishna tools
65	Minmat Ferro Alloys Pvt Ltd	5th September 2022	4,84,347.00	-	4,84,347.00	-	Authorisation /Resolution not provided in favour of Person submitting the claim. KYC documents of authorized person not provided, Form B is for Fast Track Insolvency process. Ledger, PO not provided
66	PANCHMAHAL INSULATIONS PVT LTD	5th September 2022	3,42,500.00	3,42,500.00	-	-	Claim admitted
67	sreeviratrametal	5th September 2022	30,82,718.00	30,82,718.00	-	-	Claim admitted

68	Unitech Water Technologies	5th September 2022	50,427.00	50,427.00	-	-	Claim admitted however PO are verbal
69	Shreenathji Enterprise	5th September 2022	9,13,684.00	9,13,684.00	-	-	Claim admitted however Authorisation not provided. Ledger, LR and some E way bill not provided
70	M/S DHAIRYA TRADE LINK	5th September 2022	1,35,781.00	1,35,781.00	-	-	Claim admitted however CIRP commencement date not mentioned in Form B, Invoices, e-way bill and LR copy not found, Form B is in word file. Signed copy not submitted
71	Patel enterprise	5th September 2022	2,58,964.00	2,43,933.22	15,030.78	-	Claim admitted however authorisation not provided. Diference in the Balance. Ledger from the beginning of the transaction not provided.
72	Patel trading corporation	5th September 2022	57,248.00	57,248.00	-	-	Claim accepted however authorisation not provided
73	Adarsh Stainless Pvt Ltd	5th September 2022	12,53,509.00	12,53,509.00	-	-	Claim admitted however Authorisation not provided
74	Bherunath Energy Private Limited	5th September 2022	12,68,437.00	12,68,437.00	-	-	Claim accepted however PO are verbal
75	Prasham Enterprises	5th September 2022	20,96,133.00	19,93,613.00	1,02,520.00	-	Authority Letter not provided. Difference in opening balance and hence Rs. 1,02,520 has been kept pending. Kindly provide ledger from beigning of transactions.
76	Dudani Metal Pvt Ltd	5th September 2022	1,72,310.00	1,72,310.00	-	-	Claim admitted however authorisation not provided.
77	Agile Enterprises	5th September 2022	15,88,647.00	15,88,647.00	-	-	Claim admitted however authorisation not provided.
78	Surya Enterprise	5th September 2022	3,61,690.00	3,61,690.00	-	-	Claim admitted however E way bill, LR, PO not provided
79	SRISTI ENTERPRISE	5th September 2022	2,84,479.00	2,84,479.00	-	-	Claim admitted however Wrong name of the CD mentioned in the Form B. Ledger and LR not provided
80	Shree Kamal Lime Industries	5th September 2022	50,40,938.00	-	50,40,938.00	-	Form C is Submitted instead of Form B. Ledger, e-way bill and LR copy not submitted.

81	Moksha metal and alloys	5th September 2022	12,89,996.00	12,89,996.00	-	-	Claim admitted however name of CD and IRP not mentioned in Form B. PO not provided
82	Emparco Chemicals LLP	5th September 2022	1,34,34,195.00	1,34,34,195.00	-	-	Claim admitted
83	Associated Chemical Industries	5th September 2022	6,70,102.00	6,70,102.00	-	-	Claim admitted
84	M.Parikh & Co	5th September 2022	2,11,08,971.00	2,11,08,971.00	-	-	Claim admitted
85	MATESHWARI METAL	5th September 2022	4,02,078.00	4,02,078.00	-	-	Claim admitted however E-way bill, LR copy not provided.
86	Shree Balaji Metal Corporation	5th September 2022	12,42,924.00	11,67,405.00	75,519.00	-	E-way bill, LR copy not provided. Difference of Rs. 75,519/- in opening balance
87	ANDROKIYA METAL	5th September 2022	22,34,113.00	22,34,113.00	-	-	Claim admitted however E-way bill, LR copy not provided.
88	INOX Air Products Private Limited	5th September 2022	23,86,616.88	20,74,671.00	3,11,945.88	-	Amount claimed is till 05-09-2022 instead of 16-08-2022.
89	M/s. STAR METAL WORKS	5th September 2022	14,55,578.00	-	14,55,578.00	-	Form B and other substantiating documents not provided
90	New Indian Waste Traders	5th September 2022	6,57,462.50	-	6,57,462.50	-	Subsequently Mr. Rahul Tambe on behalf of new Indian waste traders has informed IRP through mail dated 14.09.2022 that they are withdrawing their claim.
91	Jupiter Petrochem	5th September 2022	13,66,016.00	13,02,633.00	63,383.00	-	Authorisation /Resolution not provided in favour of Person submitting the claim, Amount of interest of Rs. 63,383/- not specified in Form -B nor in Ledger, Interest is charged till 05-09-2022 instead of 16-08-2022 in working, Interest shall be charged on delayed payment not mentioned on invoice, Lorry Receipt (LR) not provided only delivery challan provided
92	Vikash Logistics	5th September 2022	3,23,100.00	2,27,644.00	95,456.00	-	Incomplete Form B, Name of CD not mentioned in Form B. Date wise ledger not provided, Invoices, Authorisation/resolution not provided. Kindly provide ledger from beginning of transactions.
93	BP Lubricants Private Limited	5th September 2022	25,311.00	25,311.00	-	-	Claim admitted however authority not provided.

94	SECURE SAFETY SERVICES	7th September 2022	36,856.00	28,832.00	8,024.00	-	Form B, PO not provided, Bill dated 17.08.2022 amounting to Rs. 8024.00 in ledger which is after CIRP Commencement Date.
95	Prakash Laminates	7th September 2022	15,29,273.00	14,46,348.00	82,925.00	-	Invoice does not mention that interest @ 18% shall be charged for delayed payment The interest of Rs. 82,926/- stated to have been charged as per verbal agreement and as per the market rate.
96	METAFLUX COMPANY PVT. LTD	7th September 2022	22,71,198.00	22,71,198.00	-	-	Claim admitted
97	Kundan Thakur	7th September 2022	16,83,085.00	16,83,085.00	-	-	Claim admitted however name of CD not mentioned in Form B. Date wise ledger not provided
98	Maa Bhavani Labour Contractor - Manoj Chohan	7th September 2022	2,06,536.00	2,06,536.00	-	-	Claim admitted however Name of the CD not mention in Form B. Ledger not provided. e way bill not applicable as supply of services
99	Bansi Metal & Alloys Pvt Ltd	10th September 2022	19,68,735.00	19,68,735.00	-	-	Claim admitted

100	Work Well Electrical	12th September 2022	11,47,452.00	11,13,189.00	34,263.00	-	<p>1. Name and address of IRP, operational creditor and corporate debtor not mentioned in Form B.</p> <p>2. Name and address of person submitting the claim not mentioned in Form B.</p> <p>3. Insolvency commencement date not mentioned in Form B.</p> <p>4. Provided ledger and claim amount is till 22-08-2022 instead of 16-08-2022.</p> <p>5.orry Receipt (LR), invoices, PO, E way bill not provided.</p> <p>6. Declaration and Verification part of Form B is incomplete.</p> <p>7. Identity proof of the person submitting the claim not provided.</p> <p>8. Difference is of opening of Rs. 20,05,009/- and payment entry of Rs. 1,00,000/- on 04-08-22 recorded by Nami Steel, entry after 16-08-2022 is of Rs. Rs. 1,55,631/- so total difference of Rs. 22,60,641/-</p>
101	Usha Transport Organisation	13th September, 2022	41,000.00	41,000.00	-	-	<p>Claim admitted however wrong name and address of IRP mentioned in Form-B. Authorisation /Resolution not provided in favour of Person submitting the claim</p>
102	Bhola Prasad	13th September, 2022	3,57,205.00	3,57,205.00	-	-	<p>Claim admitted however name and address of IRP, operational creditor and corporate debtor not mentioned in Form B. Name and address of the corporate debtor not mentioned in bill no. 18 and 23. Ledger not provided.</p>

103	Corrogard Chemicals	13th September, 2022	13,97,689.00	-	13,97,689.00	-	Form C submitted instead of Form B. Interest of Rs. 6,84,827/- claimed but working not provided also interest shall be charged on delayed payment not mentioned on invoice. Authority, E way bill, ledger not provided. invoice no. 2349 not provided. Difference is of interest of Rs. 6,84,827/- and ledger balance difference of Rs. 62,459/-
104	Shree Bhairav Metal Corporation	15th September, 2022	19,82,598.00	18,77,632.00	1,04,966.00	-	Name and address of IRP not mentioned in Form B. LR, PO, e way bill not provided. Difference is of purchase of Rs. 85,987/- and Opening difference of Rs. 18,976/-
105	R. M. Shah Legal LLP	15th September, 2022	1,29,600.00	1,29,600.00	-	-	Claim accepted authority not provided.
106	Priyam R Shah & Associates	15th September, 2022	1,32,600.00	1,32,600.00	-	-	Claim accepted authority not provided.
107	GSH Metals And Tubes	15th September, 2022	11,80,297.00	9,44,238.00	2,36,059.00	-	PO not provided, Interest of Rs. 2,36,059/- charged till 14-09-2022 instead of 16-08-2022, no basis of calculation provided.
108	Shree Ganesh Metal Corporation	15th September, 2022	10,47,652.00	10,47,652.00	-	-	Claim admitted however PO are verbal and CIRP commencement date not mentioned in Form B.
109	Allied Refractory Products India Pvt Ltd	16th September, 2022	6,92,600.00	6,92,600.00	-	-	Claim admitted
110	Ashapura Road Carriers	16th September, 2022	15,02,021.00	15,02,021.00	-	-	
111	Inland World Logistics	21st September 2022	42,500.00	42,500.00	-	-	Claim admitted however specific authorisation for submitting the claim not provided.
112	Champion Trading Co	22st September 2022	93,702.00	93,702.00	-	-	Claim admitted however PO not provided
113	Fulima Texworld Private Limited	30th September 2022	33,90,044.00	33,90,044.00	-	-	Claim admitted authority not provided.
114	Zircar Refractories Ltd	15th October 2022	10,05,512.00	8,42,621.00	1,62,891.00	-	Interest charged till May 03, 2023. Basis of calculation of interest not provided, hence the interest component of the claim is inadmissible.

115	Echjay Forgings Pvt Ltd	15th October 2022	53,010.00	-	53,010.00	-	Form B, Invoices, Ledger, E way bill, LR, PO, Authority, KYC not provided
116	Shree Industries	18th October 2022	34,924.00	34,924.00	-	-	Claim admitted however Ledger, PO not provided, Name of Interim Resolution Professional, Operational Creditor and Corporate Debtor not mentioned in Form-B
117	Shree Gagan Steel	18th October 2022	81,462.70	-	81,462.70	-	Form B, Invoices, Proof of bank payment, authority if applicable, KYC of authorised person, E way bill not provided
118	Bhalaria Metal Craft Pvt Ltd	28th October 2022	3,21,00,604.88	3,21,00,604.88	-	-	
119	Ramkrishna Refractories	29th October 2022	4,08,516.00	4,08,516.00	-	-	Claim admitted however PO not provided
120	Mukta Industries Pvt. Ltd.	31st October 2022	28,43,713.84	28,43,713.84	-	-	Claim admitted however lorry Receipt (LR), E way bill, PO not provided, Authority letter and KYC in favour of the person submitting the claim not provided
121	Satyasagar Products	31st October 2022	57,490.00	57,490.00	-	-	Claim admitted however authority not provided
122	Besto Tradelink Ltd	4th November 2022	5,52,32,037.00	5,52,32,037.00	-	-	Claim admitted however PO are verbal
123	Rajdeep Engineers	5th November 2022	71,862.00	-	71,862.00	-	Form B, Ledger, PO, KYC of proprietor not provided

124	Jindal Trading Co.	7th November 2022	8,13,166.00	8,13,166.00	-	-	Claim admitted
125	Aman Industries	7th November 2022	90,858.54	46,123.54	44,735.00	-	Difference in the balance. Ledger from the beginning of the transactions.
126	Ahmedabad Cotton Waste Co	8th November 2022	34,413.00	34,413.00	-	-	Claim admitted however name and address of IRP, operational creditor and corporate debtor not mentioned in Form B. Name and address of person submitting the claim not mentioned in Form B. CIRP commencement date not mentioned in Form B. KYC of the person submitting the claim not provided. LR, PO not provided
127	Rajlaxmi Industries	11th November 2022	15,00,165.00	15,00,165.00	-	-	Claim admitted authority not provided
128	SRG Minerals and Metals	12th November 2022	13,31,239.41	3,21,285.80	10,09,953.61	-	Interest amount of Rs. 10,09,953.61/- claimed in Form-B. Interest working, PO, LR, KYC not provided.
129	Electro Power Induction	13th November 2022	2,32,955.00	-	2,32,955.00	-	Form-B, PO, LR, KYC, E way bill for invoice no. 2162 of Rs. 1,46,357/- not provided
130	Grindwell Norton Ltd	14th November 2022	9,17,800.00	9,17,800.00	-	-	Claim Admitted .
131	Aarvee Enterprise	14th November 2022	7,10,326.85	2,50,160.00	4,60,166.85	-	Name and address of Interim Resolution Professional, Operational Creditor and Corporate Debtor not mentioned in Form-B, Insolvency commencement date not mentioned in Form B. Verification part of Form B is incomplete. E way bill for invoice no. T-007 not provided. Amount claimed till 17-08-2022 instead of 16-08-2022 so difference of Rs. 4,60,166/-.

Claim received after 90 days i.e. after 14-11-2022

132	Vishva Vishal Refractory Limited	18th November 2022	45,27,606.00	43,55,727.00	1,71,879.00	-	Difference of Rs. 1,71,879/- is of opening balance. Provide ledger from the beginning of the transaction. Claim considered pursuant to order of Hon. NCLT
133	Associated Road Carriers Ltd.	21st November 2022	10,900.00	10,900.00	-	-	Claim received after 90 days
134	IFGL Refractories Limited	23rd November 2022	10,47,828.00	10,47,828.00	-	-	Claim considered pursuant to order of Hon. NCLT
135	Ferrite Metal Solutions Private Limited	23rd November 2022	6,00,613.00	6,00,613.00	-	-	Claim received after 90 days
136	Shree Maruti Courier Services Pvt. Ltd.	21st December 2022	9,305.00	7,661.00	1,644.00	-	Claim received after 90 days
137	Kay Bee Foundry Services Private Limited	01st September 2022	41,46,612.67	41,30,018.85	16,593.82	-	Claim received after 90 days
138	Adhyashakti Engineering Works	28th October 2023	23,26,514.00	-	23,26,514.00	-	Form-B, PO, LR, KYC, E way bill, invoice not provided
Total			40,25,62,204.24	37,85,37,199.92	2,40,25,004.32	-	

Notes

- 1 All the claims submitted has been verified and admitted on the basis of information provided by the creditors and information to the extent available with the IRP/RP, on the basis of our best estimate in-accordance with Regulation 14 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process of Corporate Person) Regulations, 2016.
- 2 As per Regulation 14 of Insolvency & Bankruptcy Board of India (Insolvency Regulation Process for Corporate Persons) Regulations, 2016, the Interim Resolution Professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made, as soon as may be practicable, when he comes across additional information warranting such revision.
- 3 The substantiating documents are called from the claimants above.
- 4 As legally advised, as per the provisions under the Code, various case laws and Discussion paper of IBBI, the proof of claims received beyond the period of 90 days are considered as provided under Regulation 12 of the CIRP Regulations, as the Resolution Plan in the present matter is also not approved by the COC till the date of updation of this List of Creditors.